

## STATEMENT

Schemes for which DPR have been received and are under examination in Central Electricity Authority

State/Scheme	Capacity (MW)
1	2
<b>Himachal Pradesh</b>	
1. Karcham Wangtoo HEP	1000
2. Malana Hep	86
<b>Jammu &amp; Kashmir</b>	
3. New Ganderbal HEP	45
4. Parkhachik Panikhar St. I & II HEP	60
5. Uri HEP St. II	240
<b>Uttar Pradesh</b>	
6. Vishnuprayag HEP	400
7. Srinagar HEP	330
8. Rosa TPP (Ph. I)	500
<b>Haryana</b>	
9. Yamunanagar TPS	700
<b>Gujarat</b>	
10. Jamnagar TPP PK. I	500
11. Surat Lignite TPP	250
12. Ghoga Lignite TPS	240
13. Pipavav GTPP	615
14. Coastal TPS	1000
<b>Madhya Pradesh</b>	
15. Korba (West) TPP Ex.	420
16. Korba (East) TPS	1050
<b>Maharashtra</b>	
17. Patalganga CCPP	410
18. Chikaldera HEP	400
19. Uran GTPP Expn.	400
<b>Andhra Pradesh</b>	
20. Vizag TPS	1040
21. Ramagundam Extn.	520
22. Simhadri TPS	1000
23. Hyderabad Metro CCGT St. I	650
<b>Karnataka</b>	
24. Yelahanka DGPP Extn.	46.8
<b>Bihar</b>	
25. Maithon R/B TPS	1000
26. Mejia TPS II	420

1	2
<b>Orissa</b>	
27. Sindol HEP	320
28. Duburi TPP	500
29. Talcher STPS-II	2000

## Kandla-Bhatinda Pipeline Project

\*206. SHRI SHANTILAL PARSOTAMD PATEL : Will the PRIME MINISTER be pleased to state :

(a) the latest position of Kandla-Bhatinda Pipeline Projects;

(b) the reasons for the slow progress in the execution of the project;

(c) the expenditure incurred so far; and

(d) by when the work is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Kandla-Bhatinda Pipeline was commissioned in phases from December, 1995 to June, 1996 and the entire Pipeline from Kandla to Bhatinda is in operation.

(b) The reasons for the slow progress in execution of the Projects are, slow progress in detailed design and engineering, delay in procurement of materials, delay in mobilisation and slow progress of main-line and station construction, delay in mobilisation and execution of Perennial Canal Crossings (Horizontal Directional Drilling) and slow progress in Telecommunication, Telesupervisory (Supervisory Control and Data Acquisition System - SCADA), Instrumentation works etc.

(c) An expenditure of Rs. 1872.13 crores is incurred on this project upto 30th June, 1996.

(d) The balance work is expected to be completed by Sept' 96.

[Translation]

## Drinking Water in Delhi

\*207. SHRI JAI PRAKASH AGARWAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether potable drinking water is not available in various villages of National Capital Territory of Delhi;

(b) if so, the details thereof alongwith the reasons therefor;

(c) the details of remedial steps taken in this regard alongwith the likely time by which the potable drinking water will be made available in these villages of Delhi;

(d) the details of Central assistance given to the Government of Delhi during the last three years; and

(e) the achievements made in this regard ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) :  
(a) No, Sir.

(b) and (c). Do not arise.

(d) Central assistance of Rs. 19.70 lakh was released during 1993-94 under Centrally sponsored Accelerated Rural Water Supply Programme. No assistance was given to the Government of Delhi during 1994-95 and 1995-96 as no request for assistance was received.

(e) The expenditure reported in this regard was Rs. 10.82 lakhs.

[English]

#### Construction of Residential Flats

\*208. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are considering to construct residential flats in Metropolitan cities, in a large way, keeping in view the hardships of Central Government employees including the employees under the special pool waiting for Government accommodation;

(b) if so, the details thereof;

(c) whether the Government have felt the need to expedite the allotment of accommodation to such employees; and

(d) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Construction of houses for Central Government employees eligible for allotment of accommodation from the General Pool is taken up under the Central Plan Scheme of construction of General Pool Residential Accommodation. Individual proposals for construction of General Pool Housing are initially considered by the Prioritisation Committee in the Department of Urban Development taking into account the level of satisfaction, availability of land, commitment of funds required for on-going projects and funds available for new projects. Based on these considerations, construction of General Pool accommodation is being undertaken in Metropolitan cities where the demand is high and the percentage of satisfaction is low.

(c) and (d). Apart from stepping up the construction activities subject to plan allocations, the following steps

have been taken to expedite the allotment of Government Accommodation :

(i) Streamlining the system by means of which allotments are made strictly according to the waiting list.

(ii) Initiation of timely action for vacation of houses from those who are no longer eligible for Government Accommodation.

(iii) Taking timely for cancellation/eviction against unauthorised occupants including those involved in subletting of Government Accommodation.

#### Crude Oil Production

\*209. SHRI SOUMYA RANJAN :

SHRI SONTOSH MOHAN DEV :

Will the PRIME MINISTER be pleased to state :

(a) whether the Oil and Natural Gas Corporation has scaled down the crude oil production targets during the current year;

(b) if so, the reasons therefore;

(c) the production target fixed for 1995-96; and

(d) the steps proposed to be taken to increase the production keeping in view the fact that the country is struggling to conserve foreign exchange to meet the import requirements ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c). The ONGC has projected crude oil production of 31.092 MMT during 1996-97 compared to the target of 33.316 MMT fixed last year. The reasons for lowered projections by ONGC are -

- Reduction in anticipated production from the major fields of BRBC, especially Bombay High and Neelam, due to unexpected reservoir behaviour, not in conformity with earlier predictions.

- Subdued activities in ERBC due to continued adverse operating conditions.

(d) Various steps taken to increase indigenous production of crude oil are -

(i) Development of new fields and additional development of existing fields.

(ii) Implementation of Enhanced Oil Recovery (EOR) Schemes and extension of some of EOR schemes from pilot scale to full scale field application.

(iii) Implementation of certain specialised technology such as extended reach drilling, horizontal and drain hole drilling.